

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.4113
TO BE ANSWERED ON 25.03.2025

NATIONAL ACTION PLAN FOR DRUG DEMAND REDUCTION

4113. SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the funds sanctioned, released and beneficiaries under the National Action Plan for Drug Demand Reduction (NAPDDR) for the state of Andhra Pradesh, year-wise till date;
- (b) whether the Government has any data regarding the total number of Integrated Rehabilitation Centre for Addicts (IRCA) and District De-Addiction Centres (DDAC) in the state of Andhra Pradesh under NAPDDR;
- (c) if so, the details thereof till date, district wise;
- (d) the details of the number of Government hospitals in the State of Andhra Pradesh with Addictions Treatment Facilities (ATF); and
- (e) whether the Government has any data regarding the number of drug cases and arrests reported in the country and if so, the details thereof, State and year-wise, till date?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a): The details of the funds sanctioned, released and beneficiaries under the National Action Plan for Drug Demand Reduction (NAPDDR) for the state of Andhra Pradesh during the last three years and current financial year are as under:

Rs. In Crores

Financial Year	Amount sanctioned/ released to NGOs	Amount sanctioned/ released to State Govt. under State Action Plan	No. of beneficiaries
2021-22	3.12	-	18,658
2022-23	3.99	-	20,036
2023-24	6.33	-	48,094
2024-25 (upto 28.02.2025)	6.73	6.46	72,122

Further, as reported by the State of Andhra Pradesh, 3,25,680 outpatients and 57,061 inpatients were treated in the Drug De Addiction Centres running in Government Hospitals.

(b) & (c): District wise details of Integrated Rehabilitation Centre for Addicts (IRCA) and District De-Addiction Centres (DDAC) in the state of Andhra Pradesh under NAPDDR are at Annexure-I

(d): One Addiction Treatment Facility (ATF) at Government General Hospital in Vijayawada district of Andhra Pradesh is being supported under NAPDDR Scheme.

(e): The State and year-wise details regarding the number of drug cases reported and arrests made by all Drug Law Enforcement Agencies (DLEAs) in last 03 years are at Annexure-II.

Annexure referred to part (b&c) in reply to Lok Sabha Unstarred Question No. 4113 to be answered on 25.03.2025

District wise details of Integrated Rehabilitation Centre for Addicts (IRCA) and District De-Addiction Centres (DDAC) in the state of Andhra Pradesh under NAPDDR

Sl. No.	District	Number of IRCA	Number of DDAC directly supported by DoSJE	Number of DDAC in Government Hospitals under State Action Plan
1	Anakapalli	-	1	1
2	Ananthapur	-	-	1
3	Ananthapuram	-	1	1
4	Annamaya	-	1	1
5	Alluri Seetha Rama Raju	-	-	1
6	Bapatla	-	-	1
7	Br. Ambedkar Konaseema	-	-	1
8	Chittoor	2	1	1
9	Cuddapah	-	1	-
10	East Godavari	1	-	1
11	Eluru	-	1	1
12	Guntur	-	-	1
13	Kakinada	-	1	1
14	Krishna	-	1	1
15	Kurnool	-	1	1
16	Nandyala	-	-	1
17	Nellore	1	-	-
18	Palnadu	-	1	1
19	Paravathipuram Manyam	-	1	-
20	Prakasam	2	1	1
21	SPSR Nellore	-	-	1
22	Sri Satyasai	-	1	-
23	Srikakulam	-	-	1
24	Tirupathi	-	-	1
25	Visakhapatnam	2	-	1
26	Vizianagaram	1	-	1
27	West Godavari	1	-	1
28	YSR Kadapa	-	-	1

Annexure referred to part (e) in reply to Lok Sabha Unstarred Question No. 4113 to be answered on 25.03.2025

The State and year-wise details regarding the number of drug cases reported and arrests made by all DLEAs in last 03 years are as under:

State/Year	2022		2023		2024	
	Cases reported	Arrests made	Cases reported	Arrests made	Cases reported	Arrests made
ANDAMAN & NICOBAR	52	74	77	103	74	120
ANDHRA PRADESH	1,405	3,350	1,749	5,359	1,869	4,692
ARUNACHAL PRADESH	299	541	215	389	222	385
ASSAM	2,907	4,753	2,923	4,843	3,350	5,153
BIHAR	1,176	1,837	1,358	1,989	1,276	1,806
CHANDIGARH	204	224	164	195	117	170
CHHATTISGARH	1,164	1,756	1,340	1,945	1,356	2,085
DNHDD	4	9	4	10	3	15
GOA	160	194	140	165	169	196
GUJARAT	516	849	604	803	623	903
HARYANA	3,820	5,025	3,718	4,801	3,062	4,040
HIMACHAL PRADESH	1,518	2,215	2,045	3,004	1,634	2,495
JAMMU & KASHMIR	1,857	2,755	2,149	3,072	1,539	2,158
JHARKHAND	446	648	535	789	800	1,062
KARNATAKA	5,076	6,884	2,738	3,843	1,544	2,420
KERALA	26,918	29,527	30,715	33,191	27,701	29,755
LADAKH	3	3	0	0	0	0
LAKSHADWEEP	0	0	5	6	0	0
MADHYA PRADESH	4,836	6,082	6,537	4,969	4,351	5,489
MAHARASHTRA	12,786	11,400	15,561	14,372	7,536	8,009
MANIPUR	503	643	269	354	87	114
MEGHALAYA	118	243	185	349	98	168
MIZORAM	781	1,129	982	1,458	866	1,187
NAGALAND	211	291	343	492	169	289
NEW DELHI	1,343	1,573	1,415	1,655	1,854	2,177
ODISHA	2,507	3,521	3,765	4,585	3,187	4,149
PUDUCHERRY	141	273	148	356	121	306
PUNJAB	12,423	16,831	11,564	15,870	9,025	12,301
RAJASTHAN	3,738	4,515	5,098	6,001	5,462	6,474
SIKKIM	44	68	27	38	33	31
TAMIL NADU	584	588	443	421	481	488
TELANGANA	1,281	3,036	1,495	3,066	2,387	5,463
TRIPURA	627	768	662	1,059	509	846
UTTAR PRADESH	10,273	10,732	8,221	10,212	6,204	8,054
UTTARAKHAND	1,455	1,760	1,347	1,721	1,115	1,450
WEST BENGAL	1,593	2,419	1,005	1,469	1,089	1,648
Total	1,02,769	1,26,516	1,09,546	1,32,954	89,913	1,16,098